NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

:

PETITION NUMBER

: CP/670/(IB)/2017

NAME OF THE PETITIONER(S)

: STANBIC BANK GHANA LTD

NAME OF THE RESPONDENT(S)

: RAJKUMAR IMPEX PVT LTD

UNDER SECTION

: 7 RULE 4

| UNDER SECTION | | : / RULE 4 | |
|---------------|----------------------------------|------------------------|-----------|
| S.No. | Name (in Capital) | Represented by | Signature |
| 1. | ANIRUDH KRISHNAN P.R. VANDANA | COUNSEL FOR PETITIONER | hardanak |
| | SNEHA PRADEED | | |

ORDER

Counsels representing both the parties are present. Counsel for respondent prayed for time to make submissions. Time is extended at request. Put up on 08.01.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc